

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. C.P.(IB)-143(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2024**

NAME OF THE PARTIES: The Bank of Baroda Limited

Vs.

**Mr. Nilesh V Kikavat Personal
Guarantor to Cd M/S Mahavir Roads
and Infrastructure Pvt. Ltd.**

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

None has appeared for the Petitioner. Adv. Nausher Kohli appeared for the Personal Guarantor/Respondent. It has been pointed that the report of the RP has already submitted in this case and reply to the RP report on behalf of the Personal Guarantor has also been filed. Counsel for the Respondent is directed to intimate the next date of hearing to the Petitioner. List the matter on **04.07.2024** for final hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

22.05.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)